## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

Eleminor

: TCP/226/2016

NAME OF THE PETITIONER(S)

: Mohan Paul

NAME OF THE RESPONDENT(S)

: M/s City Hospital Private Limited & 5 others

**UNDER SECTION** 

: 111

Sl.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1) T.K. SHAJAHAN

Counsel For Petitioner

Augul

2). K.MANOJ MENON P. NEELAKANTAN Representing Counsel for the Respondents

KATHIRAUAN.W)

## <u>ORDER</u>

Shri T K Shajahan, counsel for petitioner present. Shri N Kathiravan proxy counsel representing counsel for respondents present. Counsel for petitioner filed a report obtained from Central Bureau of Investigation. The same is taken on record. He further prayed time for furnishing the latest power of attorney from the claimant. Time extended t request. Put up on <u>06.02.2017 at 10.30</u>

A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)